Mini Hydel Power Projects

Written Answers

- 179 SHRI R.B. RAI Will the PRIME MINISTER be pleased to state :
- (a) whether any proposals have been received by the Government from the Government of West Bengal for setting up of Mini Hydel projects in Darjeeling Hills during the last two years;
 - (b) if so, the names of approved projects,
- (c) whether execution work for any of the projects have been stated.
 - (d) if so, the details thereof, and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR S VENUGOPALACHARI) (a) and (b) Four proposals were received from the Government of West Bengal for setting up of Mini Hydel Project in Darjeeling Hills Three projects, namely, Roongmook & Cedars (500 KW), Mangpoo Kali Khola (3000 KW) and Mangpoo Rambhi Khola (2000 KW) have been approved under the Capital Subsidy Scheme of the Ministry of Non-Conventional Energy Sources

(c) to (e) Execution of the three sanctioned projects has been initiated by the State Government. Roongmook & Cedars project is at an advanced stage of execution and is likely to be commissioned during the current financial year. Civil works have already been initiated for the other two projects.

Private Power Projects

180 DR T SUBBARAMI REDDY SHRI VINAY KATIYAR

Will the PRIME MINISTER be pleased to state

- (a) the number of private power projects have been approved by the Government upto March, 1996.
- b) whether a captive power plants scheme has been formulated to generate 25 thousand megawatt power in the private sector in order to meet the acute shortage of power in the country, and
- (c) if so the details thereof in regard to setting up of such plants pertaining to thermal power diesel power, hydel power and atomic power in the private sector?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) Upto the end of March, 1996, seventeen private power projects were accorded the techno-economic clearance of Central Electricity Authority.

- (b) No, Sir.
 - (c) Does not arise in view of reply to (b) above

Allotment of Petrol Outlets and LPG Agencies

181 SHRI HARIN PATHAK : SHRI RATILAL VARMA SHRI CHANDRESH PATEL :

Will the PRIME MINISTER be pleased to state

- (a) the number of Petrol/Diesel retail outlet and LPG Agencies allotted through Oil Selection Board and from discretionary quota during each of the last three years and the current financial year so far State/Union Territory-wise;
- (b) the number of Scheduled Castes/Scheduled Tribes/Backward Classes/ Handicapped/Educated Unemployed and ex-Servicemen of military/paramilitary forces among them, separately.
- (c) whether the Government propose to a lict more Petrol/Diesel retail outlets and LPG Agencies during the remaining period of current financial year
- (d) if so, the details thereof. State/Union Territory-wise.
- (e) whether the Government have received any complaint regarding irregularities in allotment of above outlets and agencies.
 - (f) if so, the details thereof, and

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(g) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI TR BAALU) (a) and (b). The category-wise allotments of RO dealerships and LPG distributorships allotted through OSBs and under discretionary powers of the Government during the period 1 1 1993 to 31 3 1996 are as under

OSP

OP

746

471

TOTAL.

1541

947

OSBs

		sc	PH	ST	DEF	
RO		315	137	169	99	
LPG	-	167	102	83	71	

Discretionary

RO	-	179
LPG		155